

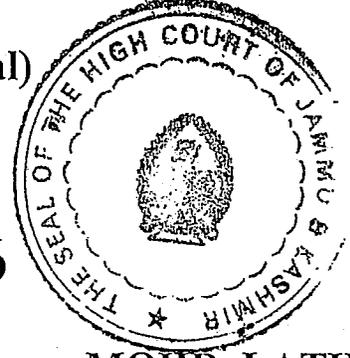
HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT  
JAMMU

(Office of Registrar Judicial)

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PUBLICATION NOTICE

CRMC No. 149/2019



NILOTPAL DUTTA

Vs.

MOHD. LATIEF

Notice to the respondent(s):-

1. Mohd. Latif, S/o SH, Hasan Ali, R/o Lale De Bagh, Lower Muthi, District Jammu.

Whereas, in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent(s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this court on 02.05.2023 at 10:00 A.M. or the next working day if 02.05.2023 is declared holiday, in person or some recognized agent failing which appropriate order will be passed.

Given under my hand and seal of the court this 31<sup>st</sup> day of March, 2023, at Jammu.

Registrar Judicial  
Registrar (Judicial)  
High Court of J&K & Ladakh, at  
Jammu  
21/3/23

NO:- 2448

Dated:- 03-04-2023

Copy of the above forwarded to:

1. Editor, Daily Excelsior Jammu, for publishing the notice in the newspaper, Cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of Rs. 500/-, stand deposited as publication charges, which shall be paid as and when the bill and cuttings are received.
2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official website of the High Court of J&K & Ladakh.

Registrar Judicial  
Registrar (Judicial)  
High Court of J&K & Ladakh, at  
Jammu  
26/3/23